

Schedule C

(Please see Paragraph 27 of these Directions)

**Reserve Bank of India
Department of Non-Banking Supervision
Kolkata / Mumbai / Bangalore / New Delhi**

(1) Name of the Company

Address :

(i) Registered Office

(ii) Administrative Office

(iii) Branch Office (s)

(2) Date of incorporation

(3) Board of Directors

(A) Name of the Directors

With Residential
Address

(i)

(ii)

(iii)

(B) Names and residential addresses
of principal officers of the
company with designation

(4) An up-to-date copy of Memorandum &
Articles of Association duly attested by
a Director

(5) Particulars of the types of schemes
run / proposed to be carried on by the
company (such as rate of return,

period of deposit).
(Pamphlets, literature should be attached)

(6) Copy of the draft advertisement proposed to be issued.

(7) Capital structure (Amounts in Lakhs of Rupees)

(a) Authorised

(b) Issued

(c) Paid-up

Sd/-

Signature of Manager / Managing
Director /
Authorised Official

Name :

Designation :

Date :

Place :
